GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4621 ANSWERED ON:21.02.2014 OCCUPATIONAL PATTERN OF STS Panda Shri Baijayant

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the proportion of the Scheduled Tribes (STs) in the total population of the North-Eastern States;
- (b) whether there has been a change in the occupational pattern of STs in these areas in the last decade;
- (c) if so, the details thereof;
- (d) whether the Government has sanctioned any centrally sponsored scheme for the upliftment of tribals of the North- Eastern region; and
- (e) if so, the details thereof indicating the funds allocated/released and utilized thereunder during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a): The proportion of Scheduled Tribes (STs) in the total population of the North-Eastern States, as per Census 2011 is as under:

```
Name of Total Population Total Scheduled Proportion of Scheduled
the States Tribes Tribes to Total Population
Sikkim 610577 206360 33.8
                       1383727 951821 68.8
Arunachal
Pradesh
Nagaland 1978502 1710973
                           86.5
Manipur 2855794 1166813 40.9
Mizoram 1097206 1036115 94.4
                          31.8
Tripura 3673917 1166813
                      2966889 2555861 86.1
Meghalaya
Assam 31205576
                      3884371 12.4
       Source: Census 2011
```

(b) & (c): The following table of percentage distribution of Main Workers shows the changes in the occupational pattern of STs in these areas in the last decade:

Excludes figures of Paomata, Mao-Maram and Purul sub-division of Senapati district of Manipur in 2001 Census.

Source: Census 2011 and Census 2001(d) & (e): The Ministry of Tribal Affairs administers two Special Area Programmes, namely, Grant under Article 275(1) of the Constitution of India and the Special Central Assistance to Tribal Sub-Plan (SCA to TSP) for the upliftment of tribal population including North-Eastern States.

(i) Grant under Article 275(1) of the Constitution of India: Under the programme, Grant-in-aid is released to 26 States having ST population for raising the level of Administration in Scheduled Areas and for the welfare of tribal people. Funds are released to States

based on proposals received from the States Governments for the needs of ST population for infrastructure activities in sectors like roads, bridges, education, health and irrigation etc. and for setting up of Eklavya Model Residential Schools (EMRSs).

(ii) Special Central Assistance to Tribal Sub Plan (SCA to TSP): Under SCA to TSP funds are provided to the 22 TSP State Governments as an additive to the State Plan to bring about a more rapid economic development of tribals in the States, for employment-cum-income generation activities of Below Poverty Line ST families and Self-Help Groups/ community.

State-wise allocation, release and utilization of funds under the above two Special Area Programmes during the last three years and the current year are given at Annexure. This Ministry does not administer any North-Eastern region specific scheme/programme.